

MEGHALAYA LEGISLATIVE ASSEMBLY

.....
BUDGET SESSION
LIST OF BUSINESS
FRIDAY, MARCH 11, 2011
.....

PRIVATE MEMBERS' BUSINESS

1. Questions

(12:00 Noon – 1:00 P.M. break)

2. Shri Manas Chaudhuri, MLA to call the attention of the Minister in-charge, Municipal Administration under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in the “Eastern Chronicle” dated 3rd March, 2011 under the caption “Seized articles missing from Shillong Municipal Board”.

*3. Motions.

Shillong:
The 10th March, 2010.

H. Myllemngap,
Secretary,
Meghalaya Legislative Assembly.